

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2618  
TO BE ANSWERED ON 3<sup>RD</sup> JANUARY, 2018**

**REVIEW OF TELECOM POLICY**

†2618. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes to take any steps to review the New Telecom Policy which allows the telecom operators to shift to revenue sharing arrangement from the licencing system;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

(a) to (c) The Department of Telecommunications envisages to formulate a new National Telecom Policy in view of rapid technological advancement in the sector. The work on formulation of National Telecom Policy-2018 has been initiated and is targeted to be finalised by March, 2018. Several Working Groups have been constituted on different themes for this purpose.

\*\*\*\*\*